

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.10.2026

COURT OF REGISTRAR
(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7384 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Kairav Anil Trivedi Erstwhile IRP for Essel Infraprojects Ltd Vs. To The AGM of State Bank Of India Sarg/Infra-I/AMT III	Kairav Anil Trivedi
2.	I.A. No. 7388 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Keshab Chand Gupta & Ors. Vs. Rahul Jindal (Resolution Professional) & Ors.	N.S Swaitch
3.	I.A. No. 7462 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Dy. Commissioner of Income Tax Circle 1, Chandigarh Vs. Mukesh Gupta (Resolution Prpfessional for Gupta Builders and Promoters Pvt. Ltd.)	Siddharth Sinha
4.	I.A. No. 7474 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	SEPCO1 Engineering (India) Private Limited Vs. Finehope Allied Engineering (India) Private Limited	Kapil Arora

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